

Offices at Kurnool and Jaipur respectively, is due to expire on the 31st August, 1955;

(b) whether it is also a fact that majority of the employees have expressed a desire to be repatriated to their parent offices; and

(c) if the answers to parts (a) and (b) above be in the affirmative, the steps Government propose to take to repatriate this staff?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The payment of the allowance has been extended upto 29-2-56.

(b) Several officials have asked for repatriation.

(c) Subject to administrative needs they are being transferred as and when vacancies become available at Nagpur and Madras.

Promotion of Clerks

862. Shrimati Sucheta Kripalani: Will the Minister of Communications be pleased to state:

(a) whether there is any provision in the departmental rules for the promotion of clerks in the scale of Rs. 55—130 to the higher scale of Rs. 80—220, without any examination;

(b) whether it is a fact that some lower division clerks of Telephone Revenue Office, Nagpur, working in the scale of Rs. 55—130, have been promoted as upper division clerks without any examination; and

(c) if so, the reasons for the discrimination in not giving the same concession to other employees of the Posts and Telegraphs Administrative Offices.

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No.

(b) Yes.

(c) The promotions in the Telephone Revenue Office, Nagpur, were made as a special case in the interests of service, as that office which was started at Nagpur on decentralisation of work done at Delhi was heavily short of suitable staff at the time and those of the staff who agree to be transferred from Delhi in the face of considerable personal difficulties and inconveniences were allowed to be promoted in the new organisation at Nagpur as a special case.

Postal Staff

863. Shrimati Sucheta Kripalani: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that a scale of pay of Rs. 80—220 has been introduced for

clerks in all the Posts and Telegraphs Administrative Offices with effect from the 1st January 1953;

(b) whether it is a fact that this scale has not been introduced in the office of District Manager, Delhi Telephone District; and

(c) if the answer to parts (a) and (b) above be in the affirmative, the main reasons therefor?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) Yes.

(c) Appointments in the scale of Rs. 80-220 are to be made from the eligible clerks on the basis of seniority-cum-fitness. As the question of fixation of seniority *inter se* of the officials of the Delhi Telephone District is under consideration and also because the number of appointments in the 80-220 scale is less than the number of officials, it has not been possible to introduce the scale.

Railway Claims

864. Thakur Jugal Kishore Sinha: Will the Minister of Railways be pleased to state:

(a) the value of the claims for which payment had to be made during the last five years, year-wise, in the North Eastern Railway; and

(b) the value of the claims which were not accepted?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). A statement showing the required information is attached. [See Appendix VIII, annexure No. 73].

Railway Employees

865. Shri J. R. Mehta: Will the Minister of Railways be pleased to state:

(a) the number of candidates recently declared successful for the various branches of Indian Service of Railway Engineers, in the All-India Competitive Test held by the Union Public Service Commission;

(b) whether it is a fact that this selection holds valid only for a limited period;

(c) if so, the date up to which the last selection will hold good; and

(d) the number of existing vacancies in the various branches? .

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 68 candidates have qualified for appointment in the Indian Railway Service of Engineers, on the results of the combined Engineering Services Examination held in December 1954.

(b) Yes.

(c) This selection is only valid until the advertised vacancies are filled or actual requirements for which the examination is held are met.

(d) 18 vacancies will be filled on the results of the examination held in December 1954.

Pilots and Ground Engineers

866. Sardar Iqbal Singh: Will the Minister of Communications be pleased to state:

(a) the total number of pilots and ground engineers trained so far in India;

(b) how many are undergoing training;

(c) the amount spent annually by Government over the training of pilots and ground engineers, separately; and

(d) the number of pilots and ground engineers employed so far?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) *Pilots.*

'A'	'AI'	'B'
3,225	162	1,201

Ground Engineers:
904

(b) *Pilot Trainees:*

For 'A' licence	176
For 'B' licence	73
<i>Ground Engineer Trainees:</i>	82

(c) The expenditure incurred by Government on the training of pilots and ground engineers occurs in two ways—

(1) expenditure on the running of the flying and engineering schools at the Civil Aviation Training Centre, Allahabad; and

(2) subsidies to the flying clubs. The expenditure at the Civil Aviation Training Centre flying and engineering schools varies from year to year. During 1953-54, the expenditure incurred on the flying and engineering schools and on payment of subsidy to the flying clubs was as follows:—

(a) Flying School Rs. 2,62,258/-

(b) Engineering School Rs. 1,88,235/-

Subsidy to Flying Clubs Rs. 8,46,674/-

(d) Out of 524 holders of current 'B' Pilot licences, 458 were employed on 1st September, 1955. Out of the balance of 66 pilots, only two hold Dakota endorsement; one of these has left India and the other one is employed with a private owner of an aircraft. Of the remaining 64, 14 are under training for Dakota endorsement and the remaining 50 have yet to go in for this course.

The only other category of pilots who can be employed for commercial purposes, are those holding 'AI' licence. There was only one person holding such licence on 1st September, 1955. It is not known whether he is employed.

715 qualified ground engineers are in employment and 35 are known to be unemployed on 1st September, 1955.

Foreign Telegraph Traffic

867. Sardar Iqbal Singh: Will the Minister of Communications be pleased to state:

(a) the amount of revenue in respect of foreign telegraph traffic during 1952-53, 1953-54 and 1954-55; and

(b) whether any fresh communication lines with any foreign country are to be opened during 1955-56?

The Deputy Minister of Communications (Shri Raj Bahadur): (a)

1952-53	Rs. 1,23,79,083
1953-54	Rs. 1,15,86,254
1954-55	Rs. 1,25,41,304

(b) The following services have already been opened during 1955-56:—

Radiotelephone Services with:

USSR

Poland.

Radiotelegraph services with:

Poland

Yugoslavia

Radiophoto Service with:

USSR.

Opening of further services within the year is under contemplation but the actual number of services to be opened and the countries to be connected will depend on several factors, e.g. the availability of equipment, the traffic potential etc.

Railway Employees

868. Chaudhri Muhammed Shaffee: Will the the Minister of Railways be pleased to state:

(a) the number of ticketcollectors, travelling ticket-collectors and conductors, grade-wise, in the various Railways; and

(b) the total amount paid to them during 1954-55 as pay and allowances?

The Deputy Minister of Railway and Transport (Shri Alagesan): (a) and (b). A statement giving the required information is attached herewith [See Appendix VIII, annexure No. 74].